GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 2528 TO BE ANSWERED ON 31.7.2017

TRADITIONAL TRIBAL WEAVERS

2528. SHRI PINAKI MISRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has any data about weavers in the Tribal Areas involved in the traditional weaving practices and if so, the details thereof, State/UT-wise;

(b) the details of schemes being implemented/proposed to be implemented by the Government to promote such traditional weaving and for the welfare of the traditional tribal weavers in the country; and

(c) the details of funds allocated/ utilised in this regard during each of the last three years and the current year, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a): As informed by Office of the Development Commissioner for Handlooms, Ministry of Textiles, as per 3rdHandloom Census, 2009-10, there are 6,96,932 Scheduled Tribe weavers/workers in the country which are involved in weaving activities including traditional weaving. State-wise details are given at **Annexure 1.**Also,details of "Traditional Tribal Weavers" associated with Tribal Cooperative Marketing Development Federation of India Ltd. (TRIFED) are given at **Annexure 2**.

(b) & (c): The Office of the Development Commissioner for Handlooms has been implementing the following schemes to promote handloom weaving, including traditional weaving for the welfare of handloom weavers, including tribal weavers of the country:-

- 1. National Handloom Development Programme (with following components)
 - (i) Block Level Cluster
 - (ii) Handloom Marketing Assistance
 - (iii)Concessional credit/weavers Mudra Scheme
 - (iv)Handloom Census
- 2. Handloom Weavers' Comprehensive Welfare Scheme
- 3. Yarn Supply Scheme
- 4. Comprehensive Handloom Cluster Development Scheme

	(Rs in Crore						
		Fund Release					
Sl.No	Name of Scheme	2014-15	2015-16	2016-17	2017-18 (till date)		
1.	National Handloom						
	Development	227.39	133.96	153.56	15.56		
	Programme (NHDP)						
2.	Handloom Weavers						
	Comprehensive	42.25	18.61	26.56	7.00		
	Welfare Scheme						
3.	Yarn Supply Scheme	127.81	321.96	261.35	161.93		
4.	Comprehensive						
	Handloom Cluster	14.45	37.26	40.11	3.92		
	Development Scheme						

State wise funds are not allocated in any of the above mentioned schemes. However, funds released under the above schemes during the last three years and the current year, is as under:

Also, TRIFED has been implementing a scheme, namely, "Institutional Support for Development and Marketing of Tribal Products / Produce" of the Ministry of Tribal Affairs for socio-economic development of tribal communities and tribal products of the country including the traditional tribal weavers. State-wise details of funds utilized under this scheme during each of the last three years and the current year (as on 30.06.2017) is at**Annexure 3**.

Annexure 1 referred to part (a) of Lok Sabha Unstarred Question No. 2528 for 31.07.2017 regarding "Traditional Tribal Weavers".

S. No.	State Name	Total Workers	Scheduled Tribes		
1	Andhra Pradesh	355838	1569		
2	Arunachal Pradesh	33041	25252		
3	Assam	1643453	365228		
4	Bihar	43392	785		
5	Chhattisgarh	8191	111		
6	Delhi	2738	17		
7	Gujarat	11009	421		
8	Haryana	7967	294		
9	Himachal Pradesh	13458	355		
10	Jammu and Kashmir	33209	272		
11	Jharkhand	hand 21160			
12	Karnataka	89256	1647		
13	Kerala	14679	26		
14	Madhya Pradesh	14761	468		
15	Maharashtra	3418	612		
16	Manipur	218753	44011		
17	Meghalaya	▲			
18	Mizoram	43528	40184		
19	Nagaland	66490	64490		
20	Orissa	114106	2954		
21	Pondicherry	2803	0		
22	Punjab	2636	437		
23	Rajasthan	31958	267		
24	Sikkim	568	317		
25	Tamil Nadu	352321	4193		
26	Tripura	137177	122672		
27	Uttar Pradesh	257783	1956		
28	Uttarakhand	15468	1263		
29	West Bengal	779103	4450		
	Total	43,31,876	6,96,932		

State-wise representation of Scheduled Tribes as per 3rdHandloom Census (2009-10)

Annexure 2 referred to part (a)of Lok Sabha Unstarred Question No. 2528 for 31.07.2017 regarding "Traditional Tribal Weavers".

Sl. No.	State	Organisation / Place / Individual	No. of Traditional Tribal Weavers associated
1	Jharkhand	M/s. AROUSE, Gumla, Jharkhand	64
2	Madhya Pradesh	M/s. Hathkargha Avam Dastkri Swayat Sahakari Samiti, Bharatpur, Siddhi, MP	80
3	Chhattisgarh	M/s. Kosa Centre , Jagdalpur, Bastar, CG	10
4	Maharashtra	Bhandara,	1847
5	Delhi	Ms. R. Pamringla Vashun	01
6	Uttarakhand	M/s. HIFED, Tehri, M/s. Jainanda Uthan Samiti, Chamoli Johar Mahila Janjati Uthat Samiti M/s. Debbhumi Natural ProductsProducers Company (DNPCL), Chamoli.	1928
7	West Bengal	West Bengal	320
8	Orissa	M/s. SERIFED,	400
9	Rajasthan	Jhalawar	96
10	Chandigarh	M/s. Bodh Shawal Weavers, M/s. Kinnouri Shawal, M/s. Sanaskriti, M/s. Night of Power Social Welfare Society, M/s. Himshakti Handloom & Handicraft Corporation.	47
11	Guwahati Assam, Kamrup, Morigaon, Sonitpur, Nagoan, Tinsukhia, TAM- Mon, Nagaland, Jiarampur(AP), Jorhat Assam, Agartala , Tripura, Pasighat, AP		140 175
		Total	5108

Details of "Traditional Tribal weavers" associated with TRIFED

Annexure 3 referred to part (b) & (c) of Lok Sabha Unstarred Question No. 2528 for 31.07.2017 regarding "Traditional Tribal Weavers".

a		(Amount Rs. In Lakhs)							/
S. No	State	2014-15		2015-16		2016-17		2017-18 (as on 30.6.2017)	
		Handicraft Training	Retail Marketing Development Activity	Handicraft Training	Retail Marketing Development Activity	Handicraft Training	Retail Marketing Development Activity	Handicraft Training	Retail Marketing Development Activity
1	Gujarat	2.61	23.32	0.68	24.06	0.00	32.73	0	5.28
2	Madhya Pradesh	5.11	79.83	0.13	79.79	4.07	68.36	0	8.69
3	Orissa	3.24	38.67	3.7	60.63	12.46	25.64	0	12.35
4	Karnataka	3.69	6.02	0	2.14	0	1.15	0	0.0692
5	Tamil Nadu	7.08	1.27	4.43	1.46	0	3.29	0	0.23
6	Kerala	6.48	0.35	0	0.63	0	1.96	0	0
7	Uttarakhand	0	81.16	0	89.79	1.86	62.39	0	8.04
8	Himachal Pradesh	0	137.05	0	63.63	0	31.00	0	5.66
9	Uttar Pradesh	0	0	0	3.43	0	6.45	0	0
10	Assam	5.39	32.78	8.69	35.94	13.11	35.12	0	18.2
11	Meghalaya	1.05	0.11	0	0.43	0	0.83	0	0
12	Tripura	0	0	3.21	0	0	0.03	0	0
13	Nagaland	0	4	0	0.03	0	0.26	0	0.06
14	Manipur	0	0.03	0	0	0	0.02	0	0
15	Arunachal Pradesh	0	0.57	0	0	0	0.04	0	0
16	Mizoram	0	0	0	0.03	0	0	0	0
17	Sikkim	0	13.47	0	16.66	0	13.31	0	1.19
18	West Bengal	0	11.72	0	10.86	3.26	25.85	0	4.11
19	Andhra Pradesh	-	33.95	-	36.76	-	48.10	-	13.33
20	Rajasthan	5.18	61.6	11.43	79.32	1.21	32.35	3.5	11.71
21	Chhattisgarh	3.77	103.93	3.96	49.82	5.53	64.73	3.18	10.33
22	Maharashtra	1.13	11.56	0	4.81	0	2.51	0.12	0
23	Delhi	0	231.77	0	184.34		212.46		9.64
24	Jharkhand	4.87	18.64	4.98	12.7	11.51	6.61	0.36	3.14
25	Haryana	0	0	0	8.48	0	5.23	0	0.08
	TOTAL	49.6	891.8	41.21	765.55	53.01	680.42	7.16	112.11

DETAILS OF FUNDS UTILISED FOR LAST 3 YEARS AND CURRENT YEAR